

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
USTARRED QUESTION NO. 2689**

**TO BE ANSWERED ON MARCH 16, 2023**

**OUTLAY FOR PMAY**

**NO. 2689. SHRI KOTHA PRABHARKAR REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has enhanced any outlay for Pradhan Mantri Awas Yojana (PMAY) which is being 66 per cent to over Rs. 79,000 crore;**
- (b) if so, the details thereof and progress made till now since the initiation of this project along with funds sanctioned / spent in each district till date, State/UT-wise along with future action plan in this regard; and**
- (c) the demands made by each State in this regard and projects approved and rejected till now along with the reasons therefor?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): The total outlay provisioned in financial year 2023-24 for Pradhan Mantri Awas Yojana, including urban and rural is ₹ 79,000 crore. Out of this, ₹ 25,103.03 crore has been allotted to Pradhan Mantri Awas Yojana- Urban (PMAY-U) in FY 2023-24.**

**Ministry of Housing and Urban Affairs (MoHUA) is implementing PMAY-U since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. Under PMAY-U, States/Union Territories (UTs) prepared the project proposals in consonance with the scheme guidelines based on the demand assessed by them and with due approval of State Level Sanctioning and Monitoring Committee (SLSMC), headed by Chief Secretary of the State.**

**...2/-**

**Against the validated demand of 1.12 crore, more than 1.20 crore houses involving Central assistance of ₹ 2.03 lakh crore have been sanctioned under PMAY-U. Of the sanctioned houses, 109.10 lakh houses have been grounded for construction; of which 71.56 lakh have been completed/delivered to eligible beneficiaries as on 06.03.2023.**

**The scheme period which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.**

**State-wise details of physical and financial progress made under PMAY-U since 2015 is at Annexure-I and district-wise details of physical and financial progress made under PMAY-U since 2015 is available at link <https://pmay-urban.gov.in/State-district-wise-phy-fin.pdf>**

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## State/UT wise details of physical and financial progress made since inception under PMAY

[as on 6th March, 2023]

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress ( in ₹ crore)		
		Sanctioned	Grounded*	Completed/ Delivered*	Central Assistance		
					Sanctioned	Released	Utilised
1	Andhra Pradesh	20,74,765	19,38,036	7,21,742	31,622.09	18,153.39	15,988.44
2	Bihar	3,27,315	3,10,075	1,05,741	5,183.24	2,591.13	2,466.50
3	Chhattisgarh	3,06,034	2,54,877	1,71,329	4,849.88	3,590.18	3,104.81
4	Goa	3,150	3,115	3,113	74.60	74.21	73.86
5	Gujarat	10,60,376	9,61,812	8,38,438	21,933.38	18,375.04	17,756.90
6	Haryana	1,66,671	92,069	62,341	2,978.71	1,464.60	1,266.79
7	Himachal Pradesh	13,249	12,997	9,069	241.08	182.16	181.32
8	Jharkhand	2,34,369	2,08,935	1,21,205	3,687.79	2,817.06	2,109.02
9	Karnataka	7,06,320	5,72,239	3,02,071	11,624.01	6,500.86	5,172.98
10	Kerala	1,66,661	1,37,041	1,11,440	2,761.03	2,060.06	1,894.27
11	Madhya Pradesh	9,60,256	9,26,759	6,44,348	15,834.75	13,962.26	12,904.73
12	Maharashtra	15,09,679	10,78,380	7,78,263	27,658.41	17,388.90	16,437.63
13	Odisha	2,13,845	1,71,674	1,25,458	3,369.37	2,108.59	1,949.90
14	Punjab	1,32,895	1,07,998	70,518	2,339.21	1,631.74	1,486.26
15	Rajasthan	2,76,746	2,17,990	1,70,394	5,289.74	4,024.16	3,652.97
16	Tamil Nadu	6,88,854	6,42,284	5,13,272	11,259.49	9,158.82	8,762.93
17	Telangana	2,49,465	2,43,727	2,22,378	4,465.81	3,225.75	3,163.36
18	Uttar Pradesh	16,89,673	15,47,911	12,41,777	26,652.12	21,195.38	20,509.62
19	Uttarakhand	62,762	50,376	28,136	1,160.51	755.00	660.70
20	West Bengal	6,91,146	5,60,212	3,32,506	11,096.26	6,715.40	5,829.07
<b>Sub- total (States) :-</b>		<b>1,15,34,231</b>	<b>1,00,38,507</b>	<b>65,73,539</b>	<b>1,94,081.49</b>	<b>1,35,974.69</b>	<b>1,25,372.05</b>
21	Arunachal Pradesh	9,002	8,560	5,817	189.92	146.23	142.25
22	Assam	1,61,476	1,50,296	77,095	2,445.88	1,316.10	1,295.84
23	Manipur	56,037	47,415	9,899	841.20	435.59	307.32
24	Meghalaya	4,759	3,761	1,104	72.34	29.75	24.27
25	Mizoram	40,756	39,183	6,502	624.88	210.77	210.77
26	Nagaland	32,335	31,815	11,594	511.02	307.00	230.84
27	Sikkim	704	447	209	11.95	7.09	4.23
28	Tripura	94,162	82,953	63,497	1,513.52	1,149.96	998.09
<b>Sub- total (N.E. States) :-</b>		<b>3,99,231</b>	<b>3,64,430</b>	<b>1,75,717</b>	<b>6,210.72</b>	<b>3,602.49</b>	<b>3,213.61</b>
29	A&N Island (UT)	378	376	47	5.87	1.99	1.59
30	Chandigarh (UT)	1,271	1,252	1,252	29.03	28.68	28.68
31	UT of DNH & DD	10,480	10,154	8,669	221.50	199.22	193.00
32	Delhi (UT)	30,194	29,812	29,812	696.94	688.49	688.49
33	J&K (UT)	49,146	47,338	17,876	756.15	370.52	248.25
34	Ladakh (UT)	1,366	1,013	647	31.10	22.21	16.85
35	Lakshadweep (UT)	-	-	-	-	-	-
36	Puducherry (UT)	16,394	16,232	8,046	258.30	177.78	132.72
<b>Sub- total (UT) :-</b>		<b>1,09,229</b>	<b>1,06,177</b>	<b>66,349</b>	<b>1,998.90</b>	<b>1,488.90</b>	<b>1,279.33</b>
<b>Grand Total* :-</b>		<b>120.43 Lakh**</b>	<b>109.10 Lakh*</b>	<b>71.57 Lakh*</b>	<b>2.02 Lakh Cr.</b>	<b>1.41 Lakh Cr.</b>	<b>1.30 Lakh Cr.</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

\*\* Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.26 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.

